PAPERS LAID ON THE TABLE

Papers laid

THE UNIVERSITY GRANTS COMMISSION (TERMS AND CONDITIONS OF SERVICE OF EMPLOYMENT) AMENDMENT RULES, 1968

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): Sir, I beg to lay on the Table, under sub-section (3) of section 25 of ths University Grants Commission Act, 1956, a copy of the Ministry of Education, Notification G.S.R. No. 258, dated the 23rd January, 1968, publishing the University Grants Commission (Terms and Conditions of Service of Employment) Amendment Rules, 1968. [Placed in Library. See No. LT-273/68.]

THE UNLAWFUL ACTIVITIES (PREVENTION) RULES, 1968

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

ग्र-त्य नत्त्रालय में राज्य मंत्रों (श्री तिद्या चरण जुरूत): श्रीम र्, में, विधि विकड़ गतिविधियां (निवारण) श्रधिनियम, 1967 की धारा 21 की उपधारा (3) के श्रधीन, विधि विकड़ गतिविधियां (निवारण) नियम, 1968 की प्रकाणित करने वाल, गुर-कार्य मन्त्रालय की श्रधिन्वना रैं ५० औठ ने० 481 दिनांक 5 फरवरी, 1968 की रुक्त प्रति मधा पटल पर रखता हूं।

See No. I-T-481/68.]

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act. 195), a copy each of the following Notifications of the Ministry of Home Affairs:—

(i) Notification G.S.R. No. !00, dated the 8th January. 1968.

- (ii) Two Notifications (G.S.R. Nos. 102 anS 103), dated the 11th January, 1968.
- (lii) Notification G.S.R. No. 104. dated the 11th January, 1968.
- (iv) Seven Notifications (G.S.R. Nos. 105—111), dated the 11th January, 1968.
- (.v) Notification G.S.R. No. 149, dated the 17th January, 1968.
- (vi) Three Notifications *iG.S.R.* Nos. 150, 183 and 184), dated the 18th January, 1968.

[Placed in Library. See No. LT-202/68 for (i) to (vi).]

- (vii) Two Notifications (G.S.R. Nos. 185 and 186), dated the 23rd January, 1968. [Place'd in L'brary. See No. LT-295/68.1
- (viii) Notification G.S.R. No. 290, dated the 30th January, 1968, publishing the All India Services (Medical Attendance) Amendment Rules, 1968.
 [Placed in Library. See No. T,t- 275/68.)

MR. CHAIRMAN: legislative business.

SHRI BHUPESH GUPTA (West I): Sir, 1 am not asking anything. You have allowed a discussion on the teachers' strike. I am quite satisfied and 1 lm sua- you will give it.

MR. CHAIRMAN: 1 have also noted your request. I shall see to it.

SHRI BHUPESH GUPTA Is it not ueeessnry for th? Government itself *sua iiwtu* to come anil keep us informed?

MR. CHAIRMAN: They misfit do so.

SHRI BHUPESH .GUPTA. "They mi>:ht" is different. You would have noted that they do not do so. Teachers are